

Vidhan Sabha Question

Name of Department : Public Works
 Unstarred Question No. : 2088
 Date of Reply : 10.03.2022
 Subject : Construction of Bridge
 Asked by : Sh. Pawan Nayyar (Chamba)
 Concerned Minister : Chief Minister

Question	Reply
<p>Will the Chief Minister be pleased to state :-</p> <p>(a) whether there is any proposal to construct bridge at Bhatthi Nallah on NH-154-A;</p>	<p style="text-align: center;">Yes Sir, there is proposal to construct a bridge at Bhatti Nallah on NH-154-A at RD 106/530.</p>
<p>(b) what is the Status of Design and DPR; and</p>	<p>The tender based estimate amounting to Rs.23.24 lacs for appointment of consultant for construction of proposed bridge has been sent to MoRT&H, Government of India, New Delhi on 10.11.2021.</p>
<p>(c) when the bridge will be sanctioned and by when the work will be started?</p>	<p>After getting the approval from the Government of India, the eligible consultant will be appointed for preparation of design and DPR which will be sent to the MoRT&H for approval. After getting approval from Govt. of India, the tender will be called for construction of bridge & work will be executed accordingly.</p>